

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 133/2003

1. S.B. Murab, S/o. Markandey, Murab, Senior Auditor, A/c. No. 8304068, aged 53 years, AAOBSO(West), Jabalpur.
2. J.P. Banafer, S/o. M.L. Banager, Senior Auditor, A/c. No. 8311697, aged 56 yrs. P.A.O. (ORS) Corps of Signals, Jabalpur.
3. D.D. Uaike, S/o. Late Mangal Singh Uaike, Sr. Auditor, A/c. No. 8316591, aged 52 years, P.A.O. (ORS) Corps of Signals, Jabalpur.
4. Pratap Singh, S/o. Late Dalan Singh, Sr. Auditor, A/c. No. 8304060, aged 59 years, C.D.A. Ridge Road, Jabalpur.
5. O.P. Malviya, S/o. Late G.P. Malviya, Sr. Auditor, A/c. No. 8307753, aged 50 years, CDA, Ridge Road, Jabalpur.
6. Jagmohan Singh, S/o. Bhailal, Sr. Auditor, A/c. No. 8304053, aged 56 yrs. CDA Ridge, Road, Jabalpur.
7. M.K. Urele, S/o. K.L. Urele, Sr. Auditor, A/c. No. 8311220, aged 52 years, PAO (ORS) Corps of Signals, Jabalpur.
8. Barnabas Xess, S/o. X. Xess, Seniro Auditor, A/c. No. 8318500, aged 48 yrs. P.A.O. (ORS) Corps of Signals, JBP.
9. C. Tirkey, S/o. Cyril Tirkey, Senior Auditor, A/c. No. 8318517, aged about 48 years, P.A.O. (ORS) Corps of Signals, Jabalpur.
10. K.K. Mahere, S/o. Late K.L. Mahere, Sr. Auditor, A/c. No. 8318427, aged about 49 years, P.A.O. (ORS) Corps of Signals, Jabalpur.
11. K.P. Yadav, S/o. Late M.S. Yadav, Sr. Auditor, A/c. No. 8310437, aged 54 yrs. New AAO C.D.A. Jabalpur.
12. Magan Singh, S/o. Late Mangal Singh, Sr. Auditor, A/c. No. 8311848, aged 52 years, (New S.O.(A) L.A.O. 506 A.B. W.S. Jabalpur.

(Signature)

Versus

1. The Union of India, through the Secretary, Ministry of Defence, South Block, New Delhi - 110 011.
2. The Controller, General of Defence Accounts, West Block V.R.K. Puram, New Delhi - 110 066.
3. The Controller of Defence, Accounts, Jabalpur, Ridge Road, Jabalpur,- 482 001.

... Respondents

Counsel :

Ku. Sangeeta Yadav for the applicant.

Coram :

Hon'ble Shri Justice N.N. Singh - Vice Chairman.
Hon'ble Shri R.K. Upadhyaya - Member (Admnv.).

O R D E R (Oral)
(Passed on this the 10th day of March 2003)

This application has been filed seeking benefit of judgment of Guwahati Bench of this Tribunal in OA No. 85/2000, dated 19/01/2001 and Principal Bench of this Tribunal in OA No. 1664/2001, dated 11/04/2002 as well as Jabalpur Bench of this Tribunal in OA No. 469/2000, dated 30/07/2002. The claim of the applicants is that they should be given parity in the pay scale with the Assistants of the Central Secretariat in view of the various orders of different benches of this Tribunal.

2. It is stated that all the applicants are employees of Defence Accounts Department working in various Sub-offices and Main Offices of the Controller of the Defence Accounts, Jabalpur under the administrative control of respondent No. 2. They are working as Senior Auditors and are claiming pay scale of Rs. 5500-9000 with effect from 01/01/1996 at par with the Assistants of the Central Secretariat.

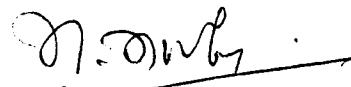
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3. After hearing the learned counsel of the applicant and after perusal of the material available on the record, we find that the present original Application is pre-mature in as much as the applicants have not approached the remedies available to them as provided under Section 20 of Administrative Tribunals Act, 1985. Therefore without expressing any opinion on the merits of the claim of the applicants, we direct the applicants to make a suitable representation to respondent No. 2 within a period of one month from today stating their case with a copy to respondent No. 3 for information alongwith a copy of this order. In case the applicants comply with our above mentioned direction, respondent No. 2 is directed to pass a speaking order and reasoned within a period of 3 months from the date of receipt of such a representation alongwith a copy of this order, under intimation to the applicants.

4. In view of our directions in the preceding paragraph, this original Application is disposed of at the admission stage itself.



(R.K. UPADHYAYA)
MEMBER (A)



(N.N. SINGH)
VICE CHAIRMAN

प्रांतिक राज्य संघ और/व्या..... जबलपुर, वि.....
परिवर्तनी विभाग, जबलपुर
(1) राज्यीय विभाग, जबलपुर
(2) राज्यीय विभाग, जबलपुर
(3) राज्यीय विभाग, जबलपुर
(4) राज्यीय विभाग, जबलपुर

R.S. yadav, Adel.

R.S. yadav, Adel.

R.S. yadav, Adel.

सूचना द्वारा आवश्यक कार्यवाही है



13/12/03

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